

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

Sh. Chandramani S/o Sh. Munna Thakur, PA, EC: 51546608, presently posted in the vacant court previously presided over by Sh. Vimal Kumar Yadav, is hereby directed to perform his duties in the Court of Ms. Kiran Bansal, Spl. Judge (PC Act) CBI, Rouse Avenue Courts with immediate effect till joining of Ms. Sujeeta Yadav, PA or further order.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(RAJIV MEHRA)

Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court, New Delhi

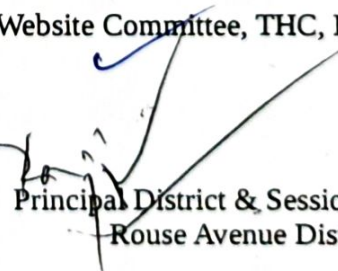
1229-1245-D

No.: _____/E.7/P&T/Admn/RADC/2022

Dated, Delhi the 31/3/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Courts/Branch.
5. The concerned official.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P – I, Personal File/CR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court, New Delhi